

**GOVERNMENT OF INDIA  
COAL  
LOK SABHA**

UNSTARRED QUESTION NO:696  
ANSWERED ON:27.11.2012  
HURDLES IN DOMESTIC COAL PRODUCTION  
Shivanagouda Shri Shivaramagouda;Vijayan Shri A.K.S.

**Will the Minister of COAL be pleased to state:**

- (a) the perennial problems that the Union Government is facing with the coal bearing States;
- (b) whether any Joint meeting of all coal bearing States has been convened to sort out the problems;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL)

(a): The Government is facing problems with some of the Coal Bearing States in acquisition of land, getting Forestry and Environment clearance, law and order problems etc.

(b): No Sir

(c): Question does not arise

(d): The coal related issues are addressed both at State level and Central level by the Ministry of Coal and the coal companies on regular basis. The Ministry of Coal has taken up the issues for consideration with both the States and the Central Govt. Ministries on a regular basis for obtaining solutions and for fast tracking of Environment Clearances (EC) & Forests Clearances (FC), land acquisitions, R&R, law and order issues on a continuous basis. An Inter-Ministerial Team comprising the representatives of Ministries of Environment & Forest, Power, Tribal Affairs, Planning Commission and Labour & Employment under the Chairmanship of Secretary (Coal) visited the State(s) Chhattisgarh on 05.11.2011 and Orissa on 19.11.2011 and discussed R&R issues, Law and order problem, Infrastructure Development, forest clearance and other related problems of various coal projects pending at the State level with the concerned Chief Secretary of the State Government accordingly.